

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Arbitration Appeal No.06 of 2009

The State of Jharkhand through the Secretary, Department of Information
Technology, Ranchi, Jharkhand ... Appellant
Versus
Webel Technology Limited ... Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. D. Krishna, Advocate
For the Respondent : Mr. Rupesh Singh, Advocate

Order No.06 Dated- 24.06.2020

Heard the parties through video conferencing.
Learned counsel for the appellant prays for time.
Prayer for time is allowed as the last chance.
List this case after two weeks.

(Anil Kumar Choudhary, J.)